

PUNJAB VIDHAN SABHA

*LIST OF BUSINESS*

MONDAY, THE 19<sup>TH</sup> OCTOBER, 2020  
AT 11.00 A.M.

**I. OBITUARY REFERENCES**

OBITUARY REFERENCES to the passing away of –

1. Martyr Karnail Singh, Lance Naik;
2. Shri Mahinder Singh, Freedom Fighter;
3. Shri Sardar Singh, Freedom Fighter;
4. Shri Rai Singh Patanga, Freedom Fighter;
5. Shri Mahinder Singh, Freedom Fighter; and
6. Shri Hemraj Mittal, Freedom Fighter.

**II. QUESTIONS**

Questions entered in the separate list to be asked and answers given.

**III. ANNOUNCEMENT BY THE HON'BLE SPEAKER**

**IV. MOTION UNDER RULE 16**

A MINISTER to move that the Vidhan Sabha (Assembly) at its rising this day shall stand adjourned sine-die.

**V. RE-LAYING OF REPORT OF THE RULES COMMITTEE**

**THE SPEAKER to re-lay on the Table** Report of the Rules Committee, as required under Rule 232(1) of the Rules of Procedure and Conduct of Business in the Punjab Vidhan Sabha (Punjab Legislative Assembly).

**VI. THE SECRETARY to re-lay on the Table** the Punjab Legislative Assembly (Disqualification of Members on Ground of Defection) Rules, 2020, framed by the Speaker, Punjab Legislative Assembly, in exercise of the powers conferred by Paragraph 8 of the Tenth Schedule to the Constitution of India, as required under sub-paragraph (2) thereof.

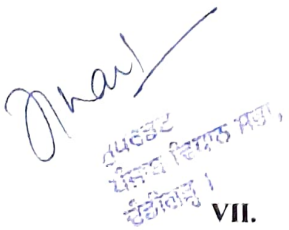
**VII. PRESENTATION OF REPORTS**

**A MEMBER,  
COMMITTEE OF  
PRIVILEGES**

to present the Second / Seventh / Eighth / Ninth Interim Reports of the Committee of Privileges regarding privilege issues raised by-

- i) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against President, Shiromani Gurudwara Prabandhak Committee;

**P.T.O.**

A handwritten signature in blue ink is written over a purple circular stamp. The stamp contains the text '14882' at the top, 'ਪੰਜਾਬ ਵਿਧਾਨ ਸਭਾ' (Punjab Vidhan Sabha) in the middle, and 'ਚੰਡੀਗੜ੍ਹ' (Chandigarh) at the bottom.

- ii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA;
- iii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Sardar Sukhpal Singh Khaira, MLA;
- iv) Sardar Kulbir Singh Zira, MLA against Sardar Simarjit Singh Bains, MLA;
- v) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, MLA;
- vi) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Members of Shiromani Akali Dal; and
- vii) Shri Brahm Mohindra, Minister for Parliamentary Affairs, Punjab against Shri Pawan Kumar Tinu, MLA.

### VIII. LEGISLATIVE BUSINESS

1. **The Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020.**

A MINISTER to introduce the Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020.

To move that the Punjab Bhoneddar, Butemar, Dohlidar, Insar Miadi, Mukarraridar, Mundhimar, Panahi Qadeem, Saunjidar or Taraddadkar (Vesting of Proprietary Rights) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.
2. **The Punjab State Vigilance Commission Bill, 2020.**

A MINISTER to introduce the Punjab State Vigilance Commission Bill, 2020.

To move that the Punjab State Vigilance Commission Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.
3. **The Registration (Punjab Amendment) Bill, 2020.**

A MINISTER to introduce the Registration (Punjab Amendment) Bill, 2020.

To move that the Registration (Punjab Amendment) Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.
4. **The Punjab Tissue Culture Based Seed Potato Bill, 2020.**

A MINISTER to introduce the Punjab Tissue Culture Based Seed Potato Bill, 2020.

To move that the Punjab Tissue Culture Based Seed Potato Bill, 2020, be taken into consideration at once.

Also to move that the Bill be passed.